

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**APPEAL No. 118 of 2012**

**Dated : 7<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Manu Seshadri**

**ORDER**

The learned counsel for the parties seek some more time to file the Written Submissions. Accordingly, they are directed to file the same on or before 03.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **04.01.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**